

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH BENGALURU**  
**(Through web-based video conferencing platform)**

ITEM No.6  
**C.P No. 137/BB/2019**

**IN THE MATTER OF:**

Mr. Shankar Subramanya Bhat  
And another  
v/s  
M/s Canara Star Communications  
Private Limited and others

... Petitioner  
  
... Respondent

**Order under Section 241-242 of the Companies Act, 2013**

**Order delivered on 18.01.2023**

**CORAM:**

**TMT.T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. SATYA RANJAN PRASAD**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Respondents No.1 to 6 : Shri Saji.P.John  
For the Petitioner : None

**ORDER**

1. Heard Shri Saji.P.John, Learned Counsel for the Respondents 1 to 6. None appeared for the Petitioner.
2. List the case on **13.03.2023.**

-Sd-

**SATYA RANJAN PRASAD**  
**MEMBER (TECHNICAL)**

-Sd-

**T.KRISHNA VALLI**  
**MEMBER (JUDICIAL)**

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